

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OANo. 374/98

Wednesday, the 11th day of March 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Smt Jayasree N
W/o V. Satheesan
'Nandanam'
Perumabanachi PO
Changanacherry

...Applicant

(By advocate: Mr CS Ajith Prakash)

Versus

1. The Supdt. of Post Offices
Changanacherry Division
Changanacherry.
2. The Postmaster General
Central Region
Kochi - 682 016. Respondents.

(By advocate: Mr TPM Ibrahim Khan (Rep)

The application having been heard on 11.3.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

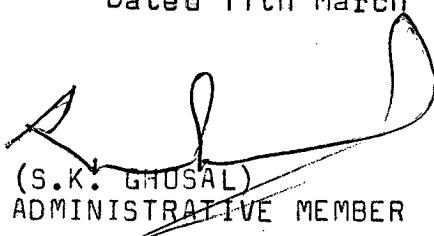
Applicant who has applied for selection and appointment to the post of Extra Departmental Branch Postmaster (EDBPM), Puthenchantha P.O. apprehends that her candidature may not be considered by the first respondent for the reason that her name has not been sponsored by the employment exchange. The applicant has, therefore, filed this application for a direction to the first respondent to consider her candidature also in the selection for appointment to the Post of EDBPM, Puthenchantha P.O., though her name has not been sponsored by the employment exchange.

2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist. A.P., Vs. KBN Visweswara Rao & Others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also in the selection for appointment to the post of EDBPM, Puthenchantha P.O. without her name being sponsored by the employment exchange.

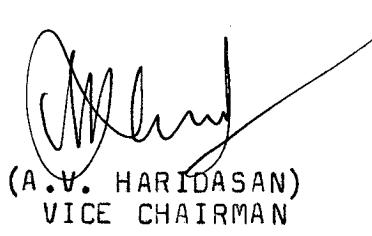
3. In the light of what is stated by the learned counsel for the respondents, the application is disposed off with a direction to the first respondent to consider the candidature of the applicant also for selection and appointment to the post of EDBPM, Puthenchantha P.O., though the employment exchange has not sponsored her name.

No order as to costs.

Dated 11th March 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER

aa.


(A.V. HARIDASAN)
VICE CHAIRMAN